

Office Notes, Office Memoranda of Coram
appearances, Tribunals orders or directions
& Dy. Registrars order.

Tribunal's Order

Reply F1
to F3
Hearings
2/10/86

On the request of the respondent's adjourned
to 7.4.1986 for filing reply and for
hearing.

P. S. Chaudhary
5.6.1986

P. S. Chaudhary
5/6/86

~~P. S. Chaudhary~~
5.6.86
S. Chaudhary per / Inad.
S. E. Chaudhary

Notice issued to Applicant on 20.5.86
Respondent on 20.5.86

8/6
15-6

Notice dt. 10.6.86 is
served to Applicant & his Advocate

- do - R. No. 1 dt. 18.6.86
- do - R. No. 2 dt. 18.6.86

(Orders on Set No II.)

20/6

The applicant and his advocate are
absent when this matter was called out for
hearing. Mr Chaudhary PN appears for the respondent.
The application is dismissed per default.

Applicant and Respondents
have been informed above
orders on 14.7.86.

Sd/- B. C. Chaudhary
8/7/86

Sd/- P. Srinivasan
8/7/86

22/7/86

Office notes, Office Memoranda.
of Forum appearances, Tribunal.
Orders or directions
by Registrars order

Tribunal's order

On the request of the respondent's adjourned
reply FI to 7/7/86 for filing reply and for hearing.
F-3.
Hearing.

sd/-
B.C. Gudgei

sd/-
(Rajadhesha)

sd/-
7/6/86
Sr. Clerk / Per / Brand
S.B. Rly. N.G.B.

Notice served to Applicant on 20/5/86
— 11 — Respondent 2 on 20/5/86

sd/-
13/6

Notice dt. 10/6/86 is
served to Applicant & his

Advocate.

— do — R. No. 1 on 18/6/86

— do — R. No. 2 on 18/6/86

sd/-

✓
The applicant and his advocate are
absent when this matter was called out
for hearing. Mr. Chandrasekhar P.N. appears
for the respondent.

The application is dismissed
for default.

B.C. Gudgei
8.7.1986

P. S. R. R.
8/7/1986

Applicant and Respondents
have been informed above
orders on 14.7.86.

24/7/86